

Rural Roads

1. Improvement and strengthening of roads in rural areas.
2. Construction of Link roads to rural and urban villages.
3. Widening improvement and strengthening of Narela Bawana Road.
4. Widening, improvement and strengthening of Auchandi Road from Bawana Village to Auchandi Border
5. Widening, improvement and strengthening of Road No. 3 from Auchandi Border to Kanjhawla.
6. Widening, improvement and strengthening of Rawta Road
7. Widening and improvement of Chumanhera road.
8. Widening, improvement and strengthening of road from Railway crossing Holambi Kalan to Narela.
9. Widening and improvement of Bawana Road via Village Sanoth.
10. Widening and improvement of Najafgarh Bijwasan Road Phase II.
11. Widening and improvement of Ghewra Bawana Road Phase II.
12. Widening and improvement of Dhansa Road phase II.

Appointments of Psychiatrist in Hospitals

1547. SHRI P.M. SAYEED: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal to appoint psychiatrist to be attached to some hospitals in Lakshadweep Islands;

(b) if so, the details thereof; and

(c) if not, how the mental patients are being treated there?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

(b) One post is proposed in the 8th Plan.

(c) At present mental patients of Lakshadweep are being referred to Mainland Government Hospitals, for treatment on a referral basis by medical officers of primary health centres/hospitals.

Welfare Measures for Labour in Punjab

1548. SHRI KAMAL CHAUDHRY: Will the Minister of LABOUR be pleased to state:

(a) whether Union Government have received any proposal from Punjab Government for the introduction of new welfare measures for the labour workers;

(b) if so, the details thereof; and

(c) the action taken by Union Government thereon?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) to (c). The information is being collected and will be laid on the Table of the House.

Manpower Export Companies In Delhi

1549. SHRI KAMAL CHAUDHRY: Will the Minister of LABOUR be pleased to state:

(a) the details of Indian companies in Delhi engaged in manpower export;

(b) the country-wise number of persons exported by each of such companies during the last three years, the number of those sent back and the number out of them working in foreign countries.

(c) whether it is a fact that these companies extract huge amounts as commission;

(d) if so, whether Government have taken any action against such companies; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) As on 1.3.1990 the Protector General of Emigrants had issued 258 Registration Certificates under the Emigration Act, 1983. In addition, 37 concerns of Delhi who have been awarded contracts abroad have also taken permission for deployment of workers abroad.

(b) The details regarding the total number of workers sent back are not maintained. However, the total number of workers that have been given emigration clearance from Delhi in the last three years in as follows:—

1987	44,744
1988	35,558
1989	19,513

The countries where the workers are exported are Bahrain, Iraq, Kuwait, Libya, Oman, Qatar, Saudi Arabia and UAB. The details regarding number of workers sent to these countries are not readily available.

(c) to (e). The complaints when received against these companies are investigated by the Protector General of Emigrants with the help of police wherever necessary. Strict action is taken against those recruiting agents against whom the charge are proved. The Protector General of Emigrants had suspended the Certificates of the following recruiting agents:—

1. M/s. Sharma Consultancy.
2. M/s. Sultanjee Enterprises.
3. M/s. ABC International.
4. M/s. Gunjan Lal.
5. M/s Chowdhury Techno.
6. M/s. D&D Enterprises.

Demand for Indian Sarees In European Countries

1550. SHRI MANORANJAN BHAKTA: Will the Minister of TEXTILES be pleased to state: